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WP-2514-2006

IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE ANIL VERMA

ON THE 18th OF NOVEMBER, 2024

WRIT PETITION No. 2514 of 2006

SMT.JYOTI GOYAL

Versus

VIDISHA BHOPAL KSHETRIYA GRAMIN BANK, AND OTHERS

.....
Appearance:

None for petitioner

Shri M. P. Agrawal - Advocate for the respondents.

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ORDER

Called out.

On the last date i.e.16.10.2024, none appeared on behalf of the petitioner and SPC was issued against the petitioner. But, despite issuance of SPC, nobody marked presence on behalf of petitioner.

Repeated nonappearance of the petitioner shows that the petitioner is not interested in prosecuting this petition.

Therefore, this writ petition is **dismissed for want of prosecution.**

(ANIL VERMA)
JUDGE